

(a) the number of hydro-electric units proposed to be set up on Gandak Canal near Valmikinagar in West Champaran, Bihar;

(b) out of them how many units are under construction; and

(c) the reasons for not constructing all the units and the reasons for delay in completing the units under construction?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The information is being collected and will be laid on the Table of the House.

Cement Plants during Eighth Plan Period

8834. SHRI DHARMESH PRASAD VARMA: Will the Minister of INDUSTRY be pleased to state:

(a) the places where cement plants are proposed to be set up during the current Five Year Plan period, State-wise;

(b) whether there is any proposal to set up some cement plants in the backward and neglected areas of North Bihar also; and

(c) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) According to a preliminary assessment recently made, seventeen schemes for the manufacture of cement in the large sector with a capacity of 11.45 million tonnes are likely to materialise during the first three years of the Eighth Plan period. Details of these schemes are given below:—

<i>S.No.</i>	<i>Name of the State</i>	<i>Number</i>	<i>Annual capacity in million tonnes</i>
1	2	3	4
1.	Assam	2	1.10
2.	Bihar	2	2.11
3.	Gujarat	1	0.70
4.	Himachal Pradesh	1	1.00
5.	Karnataka	2	1.04
6.	Madhya Pradesh	6	4.40
7.	Orissa	1	0.30
8.	Rajasthan	2	0.80
Total		17	11.45

(b) and (c). As mentioned in reply to part (a) above, two schemes with a capacity of

2.11 million tonnes are likely to materialise during the first three years of the Eighth Plan

period in the State of Bihar: In addition, two more schemes with a capacity of 1.254 million tonnes have also been approved for the manufacture of cement in the large sector in the State.

**Drilling in East Champaran District,
Bihar**

8835. SHRI DHARMESH PRASAD VARMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether gas and oil like matter is oozing from certain areas on the bank of river Arua in village Govindpur Block Gorasahan, East Champaran district, Bihar;

(b) whether the Oil and Natural Gas Commission personnel had visited the site about a year and half back; and

(c) if so, the details thereof and the findings of the ONGC team in this regard and whether Government have taken any steps for tapping of gas and oil there?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c). On information received about the possibility of hydrocarbons in Arua river bed of East Champaran District, Bihar, the site was visited by a geologist of ONGC in August 1986. A shallow bore hole was dug at the spot and core samples were collected. The samples, on laboratory analysis, did not indicate presence of hydrocarbons. In view of negative result no further action was taken.

[*Translation*]

**Rural Electrification in Etah District of
Uttar Pradesh**

8836. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of ENERGY be pleased to state:

(a) the number of villages in Etah district of Uttar Pradesh where electric poles have been installed for years which still remain without electricity under the rural electrification scheme; and

(b) the action proposed to be taken to electrify these villages?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) As per available information at the end of February, 1990, out of the 1510 inhabited villages in Etah district of Uttar Pradesh, 1056 villages have been electrified.

(b) District-wise targets for village electrification are finalised at a State level based on the availability of funds and interse priority fixed by the Government.

**Promotions in International Airports
Authority of India**

8837. DR. BENGALI SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether some employees in the International Airports Authority of India have been given relaxations in experience while promoting them to the higher grades recently;

(b) if so, the number of such employees;

(c) whether such relaxation has been given to employees belonging to SC/ST communities also; and

(d) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) and (c). Such relaxation has been